

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010
M.A. No. 583/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd. & Ors.
V/s.
Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
	Anju Singh J/B Bali Associates	for Respondents	(A Singh)

ORDER

MA 583/2017 IN TCP 24/284(4)/CLB/MB/MAH/2010

1. The matter was called twice. None appeared from the side of the Respondent.
2. Under the circumstance, the Petition along with application now adjourned to **31.01.2018**.
3. Petitioner to intimate the next date to the Respondent.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)